

## PROFORMA FOR DECLARATION OF ASSETS (As On 31.03.2012)

Name of Officer (In Full):
Date of Birth :
Present post held :

Smt. Presella Paul Horo 01 July 1966 Chief Judicial Magistrate & Civil Judge Class-1

		Immo	vable Property		
Name of District, Sub-Division, Taluka and Village in which property is situated	Name and detai Property	ls of	If not in own nam whose name held a relationship to the G	nd his/har	How acquired? Whether by Purcha lease mortgage, inheritance, gift of otherwise with details of persons fro
Wone !	Housing and ot Buildings	her Lan		1	whom acquired
KORBA, District -KORBA	2.	3.	4.		
	Nil	Nil	Nil		5.
	7	Movable Property (V	alued Above 25,000/- of Rs.)	<u>}</u>	Nil
Name of Articles  1  Four Wheeler Car No. C.G04-876		P		ıl.	
Fridge, Cooler, F.V., Almira, AC & Privet Domestic Uses things	All things	arches Year Jan. 200 st of Vehicle Rs. 4,8 under Rs. 25,000/- b	9,006		Present Cost Rs. 2,25,000/-
ewellary (worth Rs.)		Jewellary	(Lump Sum)	11	
- Mangal Sutra- - Gold Chain- - Gold Ring- - Eare Ring- - Silver Payal -	1 No. 20 gm. 1 No. 20 gm. 2 No. 5-5 gm. 2 No. 3 gm. 1 No. 6 gm.	60,000/- 30,000/- 20,000/- 20,000/- 2,000/-			

	Sha	res/Debentures					
Name of Issuing Company	Nos. of Shares						
	Life Insur	ance Policy & Others	N .				
Name of Issuing Company			, C. 10				
LIC Policy No. 3 LIC Policy No. 3			ī.				
-	Bank Deposite	d/Securities &Investments	i.				
,	Name of Bank	City	<sup>4</sup> Amount				
1) Fixed Deposits			1				
SBI, KORBA - Oriental Bank of Commerce -		KORBA (C.G.) RAIPUR (C.G.)	6,19,252/- 1,72,255/-				
3) PPF	Nil		1.				
4) GPF	A/No. CAJ/501094 -	AG, RAIPUR (C.G.)	7,95,415/-				
5) NSS	Nil						
6) Others	Nil •						

In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated. The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

Note:

Signature & Date (Sm). P. Pauly Chief Judicial Magistrate (G.G.)